

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

**CAUSE LIST (VACATION BENCH)
(IN COURT NO. 2)**

Date : 1st June, 2017
Time : 10.30 A.M.

**(CASES LISTED FOR HEARING ON 02.06.2017 (FRIDAY) IN VACATION BENCH
SHALL BE TAKEN-UP ON 03.06.2017 (SATURDAY) IN VACATION BENCH)**

**HON'BLE MR. JUSTICE DALIP SINGH
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR COMPLETION OF PLEADINGS			
1.	Original Application No. 177/2017	Ashwani Kumar & Anr. Vs. Central Pollution Control Board & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Rajkumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-2 & 3 Ms. Pushpila Bisht, Adv. for R-4
FOR HEARING			
2.	Original Application No. 11/2014	Shamsunder Shridhar Dalvi & Ors. Vs Govt. of India & Ors.	Mr. Pradeep Mishra, Adv. for Applicant Mr. Rahul Pratap, Adv. for R - 1 Mr. Atmaram N. S. Nadkarni, AG with Mr. Datta Prasad Lawande, Adv. for R-2, 3, 5 & 7 Mr. Oswald Fernandes, Adv. for R - 4 Mr. Anshuman Srivastava, Adv. for R-6 Mr. Dhruv Mehta, Mr. Yashraj Singh Deora & Ms. Shreya Agrawal, Adv. for R-8 Mr. Anuj Sarma, Adv. for Goa & GCZMA
3.	Appeal No. 48/2014 (M.A No. 388/2014)	Kota Vikas Samiti Vs State of Uttarakhand & Ors.	Mr. Devendra Singh, Adv. for Appellant Mr. Rahul Verma, Adv. for R - 1, 2, 4 to 8 & 10 Mr. Mukesh Verma, Adv. for R - 3 & 9 Mr. Prateek Dwivedi, Adv. for R - 11 Mr. Vikas Malhotra, Adv. for MoEF
4.	Original Application No. 93/2014 (M.A No. 412/2014 & M.A. No. 79/2015)	Nirmala Ganga Mata Sangh Society Vs State of Uttarakhand & Ors.	Mr. Devendra Singh, Adv. for Applicant Mr. Mukesh Verma, Adv. for R - 1 Mr. Rahul Verma, Adv. for R - 2 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Agney Sail, Adv. for R-5 Mr. Rahul Khurana, Adv. (LC) Mr. Ashok Bhashin, Sr. Adv. with Mr. Anubhav Anand Aron, Adv.

5.	Original Application No. 150/2014 (M.A. No. 509/2014, M.A. No. 682/2014, M.A. No. 111/2016, M.A. No. 552/2016, M.A. No. 734/2016, M.A. No. 735/2016 & M.A. No. 736/2016)	Ajay Sipahiya & Ors Vs. U.O.I. & Ors.	Mr. Ajay Sipahiya, Adv. in person Mr. Vikas Malhotra, Adv. Mr. D. K. Thakur, AAG & Ms. Seema Thakur, DAG for state of HP Mr. A. R. Takkar, Adv. for R-8 Mr. Rajkumar, Adv. for R-9 Mr. R. S. Suri, Sr. Adv. for R-14 Mr. Anand Sharma, Adv. Mr. Hamender Singh Chandel, Adv. Ms. Deepali Puri, Adv. for M.C., Chandigarh Mr. Shubham Bhalla, Adv. Mr. Devendra Dedha, Adv. for HPPCB
6.	Original Application No. 485/2014 (M. A. No.801/2014, M.A. No. 04/2015, M.A. No. 938/2016, M.A. No. 1240/2016 & M.A. No. 651/2017)	Girdhari Lal Vs. State & Ors	Mr. Bhuvnesh Sharma & Mr. Maan Singh Mr. Anup Rattan, AAG with Mr. Vivek Singh Attri, Dy. A.G. for State of HP Mr. Manish Sharma, Adv. for R-6 (PCB) Mr. D. K. Thakur, AAG & Mrs. Seema Sharma, DAG for State of HP Mr. Ritesh Kumar Choudhary for M/s. Devdham Café Prop. Vijay Sen Mr. Pranav Sachdeva, Adv. Mr. Baldev Singh, Adv. for HPPCB Mr. Ajay Marwah, Adv.

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